

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 10(ND)2017  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

**NAME OF THE COMPANY: M/s. Mr. Naveen Kumar V/s. M/s. White Swan Food & Beverages  
Pvt. Ltd. & ors.**

**SECTION OF THE COMPANIES ACT: 241 & 59**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

**Order**

Since this bench is holding court only at 2.30 p.m in view of a Special Bench having been constituted earlier of which one of us (Member T) was a member and none is present on behalf of the parties now, in the interest of justice, adjourned to 30<sup>th</sup> May 2017.

Sd/-

[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

Sd/-

[ INA MALHOTRA ]  
MEMBER [J]